## RAJASTHAN HIGH COURT

## NOTICE

In view of recent results of Covid-19 tests conducted in Rajasthan High Court, it is notified that the judicial work at Principal Seat of Rajasthan High Court, Jodhpur shall remain suspended for 28.07.2020 (Tuesday).

By Order

Registrar General

No. PA/RG/MISC/2020/1225

Date 28.07.2020

Copy forwarded to the followings for information and necessary compliance;

- 1. The Registrar -cum- Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court
- 2. P.S. to all Hon'ble Judges, Rajasthan High Court.
- 3. Registrar General, Rajasthan High Court.
- 4. Advocated General, Rajasthan
- 5. Additional Solicitor General, Rajasthan/ Assistant Solicitor General, Rajasthan.
- 6. The Chairman, Bar Council of Rajasthan.
- 7. President, Rajasthan High Court Advocates Association, Jodhpur.
- 8. President, Rajasthan High Court Lawyers Association, Jodhpur.
- 9. President, Rajasthan High Court Bar Association, Jaipur.
- 10. The Registrar (Admn./Writ/Vigilance/Exam./Rules/Class/OSD(F&I)/CPC/Judicial, Rajasthan High Court, Jodhpur and Jaipur Bench, Jaipur and Registrar H.Q.at New Delhi.
- 11. Member Secretary, Rajasthan State Legal Services Authority.
- 12. The Director, Rajasthan State Judicial Academy, Jodhpur.
- 13. All the Joint Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
- 14. All the Deputy Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
- 15. All the Assistant Registrar/ Senior Librarian, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
- 16. All the AOJs/AAOs/CAAOJ, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
- 17. AOJ, Classification, Rajasthan High Court, Jodhpur/ Jaipur.
- 18. All the Staff Members through the concerning Section/Cell/Branch Incharge for making strict compliance.

Registrar General